

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF EX-SERVICEMEN WELFARE  
**LOK SABHA**

**UNSTARRED QUESTION NO. 3263**  
TO BE ANSWERED ON 05<sup>th</sup> August, 2022

**WELFARE OF EX-SERVICEMEN**

3263. SHRI RAMCHARAN BOHRA:  
SHRI SUNIL KUMAR MONDAL:

Will the Minister of DEFENCE be pleased to state:

- (a) the total current number of Ex-servicemen in the country, State/UT-wise;
- (b) the details of schemes being implemented for the welfare, resettlement and rehabilitation of the Ex-servicemen in the country;
- (c) whether the Government proposes to provide additional benefits to the Ex-servicemen and if so, the details thereof;
- (d) whether the Government proposes to introduce any new scheme/programme for welfare of the Ex-servicemen; and
- (e) if so, the details thereof?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

- (a): The number of Ex-Servicemen (ESM) in the country is placed at Annexure-A.
- (b): Kendriya Sainik Board implements schemes for welfare and rehabilitation of Ex-Servicemen and their dependents across the country. The details are placed at Annexure- B.

Director General Resettlement (DGR) implements various resettlement schemes. The details are placed at Annexure-C.

(c): 1.The benefit amount of following schemes has been increased in last few years. The details are as follows:-

- (i) Marriage grant increased from Rs 16000/- to Rs 50000/- per daughter w.e.f 01 April, 2016.
- (ii) Penury grant increased from Rs 1000/- to Rs 4000/- pm wef 01 April, 2017.
- (iii) 100 % Disabled Children grant increased from Rs 1000/- to Rs 3000/-pm w.e.f 01 August, 2021.
- (iv) Mobility Equipment to disabled ESM increased from Rs 57000/- to Rs 1,00,000/- w.e.f 01 April, 2022.
- (v) Orphan Grant to the Children of Ex-servicemen increased from Rs 1000/- pm to Rs. 3000/-pm w.e.f 01 April, 2022.

2. Additional Rs 320 Crores was also allocated during FY 2021-22 to clear backlog cases of Penury, Marriage and Education grants.

(d): No, Sir.

(e): Not applicable

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**ANNEXURE-A REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO.3263 TO BE ANSWERED ON 05.08.2022 REGARDING 'WELFARE OF EX-SERVICEMEN'.**

**STATE/UT: CENSUS DATA OF ESM AS ON 31 December, 2021**

<b>S. No.</b>	<b>State/UT</b>	<b>No. of ESM</b>
1.	Andhra Pradesh	72706
2.	Arunachal Pradesh	623
3.	Assam	38761
4.	Bihar	114383
5.	Chhattisgarh	7202
6.	Goa	2487
7.	Gujarat	31573
8.	Haryana	164773
9.	Himachal Pradesh	123210
10.	Jharkhand	28070
11.	Karnataka	89727
12.	Kerala	179724
13.	Madhya Pradesh	54203
14.	Maharashtra	193503
15.	Manipur	7627
16.	Meghalaya	2843
17.	Mizoram	5955
18.	Nagaland	2940
19.	Odisha	43335
20.	Punjab	339367
21.	Rajasthan	201434
22.	Sikkim	1121
23.	Tamilnadu	127932
24.	Telangana	36721
25.	Tripura	2279
26.	Uttar Pradesh	391040
27.	Uttarakhand	135778
28.	West Bengal	95003
29.	Andaman & Nicobar (UT)	667
30.	Chandigarh (UT)	9991
31.	Dadra Nagar Haveli (UT)	0
32.	Delhi (UT)	61496
33.	Jammu and Kashmir (UT)	71702
34.	Lakshadweep (UT)	0
35.	Leh and Ladakh (UT)	5364
36.	Puducherry (UT)	1792
	<b>Total (INDIA)</b>	<b>2645332</b>

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**ANNEXURE-B REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.3263 TO BE ANSWERED ON 05.08.2022 REGARDING 'WELFARE OF EX-SERVICEMEN'.**

DETAILS OF VARIOUS WELFARE SCHEMES PROVIDED TO ESM /WIDOWS AND WAR WIDOWS AND THEIR DEPENDENTS BY KENDRIYA SAINIK BOARD (KSB)

Sr. No.	Grants	Amount(in Rs)
(a)	Penury Grant (65 Yrs and above) (Non-Pensioners upto Hav Rank)	Rs 4,000/-pm(Life time) w.e.f 01 April, 2017
(b)	Education Grant (up to two children) (i) Boys/Girls up to Graduation (ii) Widows for PG (Pensioner/Non Pensioner upto Hav Rank) and up to two children	Rs 1,000/-pm
(c)	Disabled Children Grant (Pensioner/Non-pen upto JCO Rank)	Rs 3,000/-pm
(d)	Daughter's Marriage Grant(up to 02 Daughters) (Pensioner/Non-Pen upto Hav Rank)	Rs 50,000/- *
	Widow Re-Marriage Grant (Pensioner/Non-Pen upto Hav Rank) * If married solemnly on or after 21 April, 2016.	
(e)	Medical Treatment Grant (Non-pensioner upto Hav Rank)	Rs 30,000/- (Max)
(f)	Orphan Grant (Pensioner/Non-pen All Ranks) • Daughters of ex-servicemen till she is married. • One Son of ex-servicemen upto 21 years of age.	Rs 3,000/-PM  (wef 01 April, 2022)
(g)	Vocational Trg Grant For Widows (Pensioner/Non-Pen upto Hav Rank)	Rs 20,000/- (One Time)

1. Benefits given from Armed Forces Flag Day Fund under RMEWF :-

2. Serious diseases Grant from AFFD Fund to Non Pensioners ESM of all Ranks:-

(a)	Serious Diseases as listed below: -  Angioplasty, Angiography, CABG, Open Heart Surgery, Valve Replacement, Pacemaker Implant, Renal Implant, Prostate Surgery, Joint Replacement and Cerebral Stoke. Other Diseases: Where more than Rs 1.00 Lac has been spent on treatment	75%/90% of total expenditure for officers and PBOR respectively. Up to Rs 1.25 Lac (max)
(b)	Dialysis and Cancer treatment	75%/90% of total expenditure Officer and PBOR respectively Up to a max of Rs 75,000/- per FY only.

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3. Modified Scooter Grant. Rs one lakh provided to those ESM, who are disabled after service with a disability of 50% or more and who are not covered under the scheme of AG's Branch of IHQ (Army, Navy & Air Force).

4. Subsidy on Home Loan. KSB Reimburses 50% of interest by way of subsidy on home loan from Bank/public sector institutions for construction of house to war bereaved, war disabled and attributable peace time casualties. Rs 1,00,000/- (Max)

5. Prime Minister's Scholarship Scheme: Total 5500 scholarship are provided to eligible wards based on merit for the entire duration of the courses. The rates of Scholarship are as follows: -

(a) Rs. 2500/- per month for boys.

(b) Rs. 3000/- per month for girls.

6. Financial support to institutions involved in rehabilitation of ESM :-

Sl. No.	Organisation	Quantum of Aid/Grant
(a)	Paraplegic Rehabilitation Centers (i) Kirkee (ii) Mohali	Establishment grant (per annum) (i) Rs 1.20 cr (wef Apr 16) (ii)Rs 10,00,000/- (wef Apr 2015) } Rs. 30,000/- per annum per inmate
(b)	All India Gorkha Ex-servicemen welfare association, Dehradun	Rs. 12,00,000/- per annum
(c)	Cheshire Homes (i) Lucknow, Delhi & Dehradun	Rs 15,000/- per annum per inmate
(d)	War Memorial Hostels. There are 36 WMHs which provide shelter to the children of War Widows/War disabled, attributable and non attributable cases.	Rs 1350/- per month

7. Reservation of seats in Medical/Dental Colleges for wards of Defence Personnel as Govt of India Nominee. A total of 37 MBBS seats and 3 seats in BDS courses are allotted by Ministry of Health Family Welfare to KSB for wards of defence personnel as a Government of India nominee.

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**ANNEXURE-C REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.3263 TO BE ANSWERED ON 05.08.2022 REGARDING 'WELFARE OF EX-SERVICEMEN'.**

Resettlement of ESM is sought to be achieved through the following by Directorate General Resettlement (DGR) :-

- (a) Upgrading their skills by imparting necessary training to prepare them to take on new assignments/jobs and assisting ESM in finding re-employment.
- (b) Constant endeavor to provide employment opportunities in Government/Quasi Government/Public Sector Organizations.
- (c) Pro-active action to facilitate re-employment of ESM in the Corporate Sector.
- (d) Providing jobs through the following schemes for self employment -
  - (i) Ex-Servicemen (ESM) Coal Loading and Transportation Scheme
  - (ii) Coal Tipper Attachment Scheme for Widows and Disabled ESM
  - (iii) Security Agency Scheme
  - (iv) Scheme for providing Technical Services
  - (v) Issue of Eligibility Certificate for Allotment of Oil Product Agencies under 8% Quota Scheme
  - (vi) Management of Company Owned Company Operated (COCO) Outlets
  - (vii) Allotment of Mother Dairy Milk Booths and Fruit and Vegetable (Safal) Shops
  - (viii) Management of CNG station by ESM (Officers) in NCR
  - (ix) Issue of Eligibility Certificate for Allotment of regular LPG distributorship
  - (x) Issue of Eligibility Certificate for Allotment of Retail Outlet (Petrol & Diesel)

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